

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 9 of 2011

Dated : 14th December, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Himachal Pradesh State Electricity Board ... Appellant(s)

Versus

H.P. Electricity Regulatory Commission & Anr.Respondent(s)

**Counsel for the Appellant(s): Mr. R.K. Mehta, Mr. A. David &
Mr. Antaryami Upadhyay
Mr. David**

**Counsel for the Respondent(s): Ms. Surbhi Sharma for R.1
Mr. Jayesh Gaurav
Mr. Pawan Upadhyay for R.2**

Appeal No. 178 of 2010

Jaiprakash Power Ventures Limited ... Appellant(s)

Versus

H.P. State Electricity Regulatory Commission & Anr.Respondent(s)

**Counsel for the Appellant(s): Mr. Pawan Upadhyay &
Mr. Jayesh Gaurav**

**Counsel for the Respondent(s): Ms. Surbhi Sharma for R.1
Mr. R.K. Mehta, Mr. A. David &
Mr. Antaryami Upadhyay for R.2**

ORDER

Mr. Mehta, the learned counsel submits that he is filing the Written Submissions on behalf of Respondent in Appeal No. 178 of 2010 today and he will be filing the Written Submissions on behalf of Appellant in Appeal No. 9 of 2011 on or before 16.12.2011 after serving copy on the other side.

Mr. Upadhyay, the learned Senior counsel submits that he is filing the Written Submissions on behalf of Respondent in Appeal No. 9 of 2011 today and he will be filing the Written Submissions on behalf of Appellant in Appeal No. 178 of 2010 on or before 16.12.2011 after serving copy on the other side.

Post the matter on **16.12.2011.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**